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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/81/2016  
NAME OF THE PETITIONER(S) : R. Preetha  
NAME OF THE RESPONDENT(S) : M/s. Stylus Polystores Pvt Ltd & 3 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1. ANANT MERATHIA

Counsel for  
Petitioner

Anantha

2. ABRAHAM MARKOS

Counsel for  
Respondents

Shri

**ORDER**

Shri Anant Merathia, counsel for petitioner present. Shri Abraham Markos, counsel for respondents present. Counsel for petitioner submitted written arguments and case laws in support of his claim. Counsel for respondents prays time for submitting final arguments. At his request time is enlarged. Put up on **06.03.2017 at 10.30 A.M.**

kcm

(Ch. Md. Sharief Tariq)  
Member (Judicial)

K

(K. Anantha Padmanabha Swamy)  
Member (Judicial)